

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 897
TO BE ANSWERED ON 20.07.2017

STATUS OF PMGSY

897. PROF. RICHARD HAY:
SHRI Y.S. AVINASH REDDY:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the salient features of Pradhan Mantri Gram Sadak Yojana (PMGSY) along with its present status;
- (b) the details of the funds allocated, sanctioned and utilised under the said Yojana during the last three years and the current year, State/UT-wise;
- (c) the details of the target set and achievements made under this Yojana during the said period, State/UT-wise;
- (d) whether achievement made under the scheme is lagging behind from the fixed target and if so, the details thereof and the action taken by the Government in this regard; and
- (e) whether the Government proposes to reduce the targets under PMGSY and if so, the details thereof and the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) : 'Rural roads' is a State Subject and Government of India has launched Pradhan Mantri Gram Sadak Yojana (PMGSY) on 25th December, 2000, as a Centrally Sponsored Scheme, with the objective to provide a single all-weather road with necessary culverts and cross-drainage structures to the eligible unconnected habitations, existing in the Core Network, in rural areas of country. The programme envisages connecting all eligible unconnected habitations with a population of 500 persons and above (as per 2001 Census) in plain areas and 250 persons and above (as per 2001 Census) in Special Category States (Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Himachal Pradesh, Jammu & Kashmir and Uttarakhand), Tribal (Schedule-V) areas, the Desert Areas (as identified in Desert Development Programme) and in Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs/Planning Commission). The PMGSY permits upgradation (to prescribed standards) of existing rural roads in districts where all the eligible habitations of the designated population size have been provided all weather road connectivity. For most intensive IAP blocks as identified by the Ministry of Home Affairs the unconnected habitations with population 100 and above (as per 2001 Census) are eligible for coverage under PMGSY. The Government of India has also launched PMGSY-II which envisages consolidation of the existing rural road network to improve its overall efficiency as a provider of transportation services for the people, goods and services. It aims to cover upgradation of existing selected rural roads based on their economic potential and their role in facilitating the growth of rural market centers and rural hubs.

(b) : State-wise details of Central funds allocated, Central funds released and expenditure reported by the States under PMGSY during the last three years and the current year are given at **Annexure –I**.

(c) : State-wise details of the target set and achievements thereof under PMGSY during the last three years and current year are given at **Annexure-II**.

(d) & (e) : PMGSY is implemented by the State Governments i.e., tenders are floated and works are awarded by the States. The reasons for non- achieving the target in some of the States as reported by them include:-

- (i) Inadequate execution capacity of the States;
- (ii) Some of the construction materials such as cement, steel, bitumen, machinery, Limited personnel handle machinery, etc., are not locally available;
- (iii) Limited contracting capacity;
- (iv) Non-availability of land and issues of forest clearances, on the proposed alignment of PMGSY roads;
- (v) Law and order problem in some parts of the States.

The Ministry of Rural Development have taken a number of steps to improve the pace of implementation of PMGSY works in the States, such as :

- (i) The States have been allowed to engage Central Public Sector undertaking (CPSUs) to augment the execution capacity
- (ii) The provisions of the Standard Bidding Document have been rationalized;
- (iii) Training imparted to field engineers and contractors as well as their staff for capacity building on a regular basis;
- (iv) Special dispensation have been provided in PMGSY guidelines in respect of Left Wing Extremism affected areas to improve the pace of implementation, such as (a) minimum package size/value reduced to Rs.50 lakh; (b) time limit upto 24 calendar months have been allowed for completion of works; (c) provision of insurance of plant and machinery provided in Detailed Project Reports (DPRs).

Further, for accelerated execution of PMGSY in the States, the Ministry of Rural Development, in consultation with the Ministry of Finance and the States, has formulated an action plan to advance the completion target of the programme from 2022 to 2019 with enhanced financial allocation to the States and modified funding pattern in the scheme. The fund sharing pattern of PMGSY has been revised in the ratio of 60:40 between the Centre and the States for all States excepting 8 North-Eastern and 3 Himalayan States (i.e., Jammu & Kashmir, Himachal Pradesh & Uttarakhand) for which it is 90:10.

In respect of 9 States (Assam, Bihar, Chhattisgarh, Jammu & Kashmir, Jharkhand, Odisha, Rajasthan, Uttarakhand and West Bengal) where relatively large number of works are pending for completion, special meetings have been held with Chief Secretaries and other officials of the States to review the implementation of PMGSY works. For speedy execution of projects in a time bound manner, monthly and yearly completion targets have been fixed and are monitored regularly by the Ministry of Rural Development. Further, State Governments are also advised through various Regional Review meetings and Empowered Committee meetings to take suitable necessary action to expedite timely completion of road works under PMGSY.

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Q. No. 897 due for 20.07.2017.

Details of Allocation and Release of Central Funds and Expenditure reported by States during 2014-15, 2015-16 and 2016-17 under PMGSY

Rs. In Crore

Sl. No.	Name of the State	2014-15			2015-16			2016-17		
		Allocation	Release	Expenditure	Allocation	Release	Expenditure	Allocation	Release	Expenditure
1	Andhra Pradesh	33.00	32.98	330.25	379.20	379.20	411.53	197.59	197.59	214.54
2	Arunachal Pradesh	350.00	345.92	362.58	375.00	375.00	390.81	421.00	205.92	339.01
3	Assam	321.00	316.07	538.22	347.82	347.82	475.20	475.76	475.76	273.75
4	Bihar	1650.00	1548.16	2259.30	2781.00	2781.00	1776.87	3002.77	2958.34	2830.38
5	Chhattisgarh	277.00	270.75	925.18	498.00	498.00	759.94	718.00	449.81	313.59
6	Goa	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Gujarat	400.00	418.77	685.91	474.10	474.10	793.66	31.04	31.04	40.42
8	Haryana	224.00	218.96	383.83	304.70	304.70	291.81	44.01	44.01	57.65
9	Himachal Pradesh	86.00	99.40	215.04	268.40	268.40	315.88	396.61	396.61	213.38
10	Jammu And Kashmir	424.00	416.60	422.73	488.00	488.00	258.39	786.00	755.61	-0.11
11	Jharkhand	257.00	249.48	785.02	865.00	865.00	552.44	820.00	819.59	652.62
12	Karnataka	237.00	237.00	411.23	140.80	140.80	279.40	331.95	331.95	291.81
13	Kerala	152.00	151.41	190.59	151.00	151.00	160.16	180.00	179.45	223.90
14	Madhya Pradesh	726.00	708.00	1667.32	1122.00	1122.00	1798.39	1979.48	1979.48	1393.94
15	Maharashtra	221.00	212.53	540.37	553.30	553.30	622.66	606.00	606.00	578.87
16	Manipur	100.00	100.00	173.94	299.80	299.80	284.70	417.8200	412.19	236.22
17	Meghalaya	64.00	62.56	83.24	150.70	150.70	119.31	215.9000	211.99	154.21
18	Mizoram	56.00	54.74	72.35	50.90	50.90	44.11	95.0000	93.36	74.07
19	Nagaland	60.00	58.99	50.47	4.00	4.00	30.42	8.0500	8.05	2.08
20	Odisha	1178.00	1051.50	1666.10	1382.70	1382.70	1857.50	1925.6700	1925.67	1479.39
21	Punjab	302.00	310.21	285.03	221.10	221.10	236.52	275.6600	275.66	225.25
22	Rajasthan	415.00	425.66	649.97	559.90	559.90	776.33	571.0000	559.41	575.08
23	Sikkim	96.00	94.59	94.50	68.60	68.60	121.01	138.1600	138.16	80.67
24	Tamil Nadu	227.00	239.65	580.72	205.00	205.00	98.03	309.5800	309.58	253.19
25	Telangana	0.00	0.88	0.00	273.73	273.73	281.45	146.0255	146.03	164.31
26	Tripura	190.00	187.36	322.83	274.83	274.83	250.36	447.0000	392.27	84.88
27	Uttar Pradesh	591.00	638.70	1002.26	1110.35	1110.35	1083.39	1238.2200	1234.87	900.57
28	Uttarakhand	305.00	314.92	425.17	409.20	409.20	455.24	550.2000	550.20	315.36
29	West Bengal	1209.00	1193.80	1414.20	1427.58	1427.58	1259.84	1256.0000	819.18	753.54
	TOTAL	10151.00	9959.57	16538.35	15186.71	15186.71	15785.36	17584.49	16507.75	12722.57

ANNEXURE-II

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Q.No.897 due for 20.7.2017

Details of Target and achievements thereof under PMGSY during 2014-15 to 2016-17.

S.No.	States/UTs	2014-15				2015-16				2016-17			
		Target Road Length (in Km)	Road Length completed(in Km)	Target No. of Habitations	No. of Habitations connected	Target Road Length (in Km)	Road Length completed (in Km)	Target No. of Habitations	No. of Habitations connected	Target Road Length (in Km)	Road Length completed(in Km)	Target No. of Habitations	No. of Habitations connected
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Andhra Pradesh	514	595	20	394	600	850	65	104	1350	734	150	70
2	Arunachal Pradesh	450	547	14	1	511	513	26	31	650	1361	40	1
3	Assam	720	870	228	284	810	478	338	179	750	930	500	294
4	Bihar	2900	3632	1590	2158	4000	3730	2311	2102	6540	6602	3,920	4,174
5	Chattisgarh	620	2648	165	975	1950	1859	975	521	2750	1020	750	270
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	990	1892	52	82	2000	1671	59	34	400	212	26	11
8	Haryana	355	633	0	0	390	319	0	0	52	63	0	0
9	Himachal Pradesh	260	485	35	85	650	755	78	37	500	1429	120	106
10	Jammu & Kashmir	750	935	50	108	975	488	130	53	1050	1785	120	250
11	Jharkhand	703	1750	330	769	1340	1346	910	749	3000	3120	1,950	1031
12	Karnataka	650	628	0	6	715	831	0	1	800	897	0	6
13	Kerala	348	346	7	5	310	364	11	5	430	314	19	7
14	Madhya Pradesh	2100	5181	495	1278	4433	4453	1560	1087	6200	5082	2,450	1079
15	Maharashtra	550	500	10	33	780	892	90	71	1900	2001	100	28
16	Manipur	236	300	10	32	390	544	26	33	790	1486	40	26
17	Meghalaya	105	45	15	11	130	193	20	22	400	369	45	22
18	Mizoram	115	49	5	1	104	137	6	2	200	298	5	0
19	Nagaland	160	215	1	0	175	129	6	0	150	395	0	0
20	Odisha	2400	3843	542	1287	3055	3780	1430	1065	6200	5797	2,050	1685
21	Punjab	650	737	0	31	650	545	0	0	450	587	0	0
22	Rajasthan	1550	3233	302	1254	2600	2421	1053	798	3000	3110	1,100	1070
23	Sikkim	100	121	5	13	156	344	13	48	150	247	20	3
24	Tamil Nadu	379	1965	0	14	1200	318	20	0	800	883	10	9
25	Telangana	Nil	Nil	Nil	Nil	325	515	45	62	900	409	100	6
26	Tripura	250	239	50	78	250	352	10	57	400	406	60	18
27	Uttar Pradesh	1445	2000	120	0	2500	5032	104	99	3900	3095	150	147
28	Uttarakhand	625	715	42	71	900	1191	91	91	1000	1989	225	166
29	West Bengal	1850	2233	600	1860	1750	2398	800	407	4100	2826	1050	1162
TOTAL		21775	36337	4688	10830	33649	36449	10177	7658	48812	47447	15000	11641

